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|  | **Report by (Name of the listed company/ Intermediary/Fiduciary) for violations related to Code of Conduct under SEBI (Prohibition of Insider Trading) Regulations, 2015** | | |
|  |  | | |
|  | **[For listed companies: Schedule B read with Regulation 9 (1) of SEBI (Prohibition of Insider Trading) Regulations, 2015** | | |
|  |  | | |
|  | **For Intermediaries/ Fiduciaries: Schedule C read with Regulation 9(1) and 9(2) of SEBI (Prohibition of Insider Trading) Regulations, 2015]** | | |
|  |  | | |
|  | **Sr No** | **Particulars** | **Details** |
|  | 1 | Name of the listed company/ Intermediary/Fiduciary |  |
|  | 2 | Please tick appropriate checkbox  Reporting in capacity of : ☐ Listed Company ☐ Intermediary ☐ Fiduciary |  |
|  | 3 | **A. Details of Designated Person (DP)** |  |
|  | i Name of the DP |  |
|  | ii PAN of the DP |  |
|  | iii Designation of DP |  |
|  | iv Functional Role of DP |  |
|  | v Whether DP is Promoter or belongs to Promoter Group |  |
|  | **B. If Reporting is for immediate relative of DP** |  |
|  | i. Name of the immediate relative of DP |  |
|  | ii. PAN of the immediate relative of DP |  |
|  | **C. Details of transaction(s)** |  |
|  | i. Name of the scrip |  |
|  | ii. No of shares traded and value (Rs.) (Date- wise) |  |
|  | **D. In case value of trade(s) is more than Rs.10 lacs in a calendar quarter** |  |
|  | i. Date of intimation of trade(s) by concerned DP/director/promoter/promoter group to Company under regulation 7 of SEBI (PIT) Regulations, 2015 |  |
|  | ii. Date of intimation of trade(s) by Company to stock exchanges under regulation 7 of SEBI (PIT) Regulations, 2015 |  |
|  | 4 | Details of violations observed under Code of Conduct |  |
|  | 5 | Action taken by Listed company/ Intermediary/ Fiduciary |  |
|  | 6 | Reasons recorded in writing for taking action stated above |  |
|  | 7 | Details of the previous instances of violations, if any, since last financial year |  |
|  | 8 | If any amount collected for Code of Conduct violation(s |  |
|  | i. Mode of transfer to SEBI - IPEF (Online/Demand Draft) |  |
|  | ii. Details of transfer/payment |  |
|  |  |  |
|  | **In case of online:** |  |
|  | Name of the transferor |  |
|  | Bank Name, branch and Account number |  |
|  | UTR/Transaction reference Number |  |
|  | Transaction date |  |
|  | Transaction Amount (in Rs.) |  |
|  |  |  |
|  | **In case of Demand Draft (DD)** |  |
|  | Bank Name and branch |  |
|  | DD Number |  |
|  | DD date |  |
|  | DD amount (in Rs.) |  |
|  | 9 | Any other relevant information |  |
|  |  |  |  |
|  | **Date and Place:** | |  |
|  | **Name and Signature of Compliance Officer:** | |  |
|  | **PAN:** | |  |
|  | **Email ID:** | |  |